

(Amendment) Ordinance, 1992.

MR. DEPUTY SPEAKER: The question

13.15 hrs

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (SHRI H.R.
BHARDWAJ): Sir, I beg to move for leave to
introduce a Bill further to amend the
Representation of the People Act, 1950

MR. DEPUTY SPEAKER: The question
is:

"That leave be granted to introduce
a Bill further to amend the
Representation of the People Act,
1950."

The motion was adopted.

SHRI H.R. BHARDWAJ: I introduce the
Bill.

13.15 1/2 hrs.

INDUSTRIAL FINANCE CORPORATION
(TRANSFER OF UNDERTAKING AND
REPEAL) BILL*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI DALBIR
SINGH): Sir, I beg to move for leave to
introduce a Bill to provide for the transfer and
vesting of the undertaking of the Industrial
Finance Corporation of India to and in the
company to be formed and registered as a
Company under the Companies Act, 1956,
and for matters connected therewith or
incidental thereto and also to repeal the
Industrial Finance Corporation Act, 1948.

"That leave be granted to
introduce a Bill to provide for the
transfer and vesting of the
undertaking of the Industrial
Finance Corporation of India to
and in the company to be formed
and registered as a Company
under the Companies Act, 1956,
and for matters connected
therewith or incidental thereto
and also to repeal the Industrial
Finance Corporation Act, 1948."

The motion was adopted

SHRI DALBIR SINGH: I introduce the
Bill.**

13.16 hrs.

EXPLANATORY STATEMENT GIVING
REASONS FOR IMMEDIATE
LEGISLATION BY THE INDUSTRIAL
FINANCE CORPORATION (TRANSFER
OF UNDERTAKINGS AND
REPEAL) ORDINANCE

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI DALBIR
SINGH): I beg to lay on the Table an
explanatory statement (Hindi and English
versions) giving reasons for immediate
legislation by the Industrial Finance
Corporation (Transfer of Undertakings and
Repeal) Ordinance, 1992.

13.17 hrs.

PAPERS LAID ON THE TABLE

Notification under Indian Telegraph
Act, 1961

[English]

THE MINISTER OF STATE OF THE

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**Introduced with the recommendation of the President.